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Statements (Shri F. H. Mohsin)

> Gazette of India dated the the 6th April, 1974.

[Placed in Library. See No. LT-6807/747

Estimates Committee

- (2) A statement (as on 31st March. 1974) (Hindi and English versions) of the decisions taken on various Reports of the Administrative Reforms Commission and the implementation of these decisions. [Placed in Library. See No. LT-6808/74]
- (3) A copy of the Delhi Municipal Corporation (Allowances of Councillors and Aldermen) Amendment Rules. (Hindi and English versions) published in Notification No. U-13021/4/73-Delhi in Delhi Gazette dated the 5th April, 1974, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-6809/74}

ANNUAL REPORT OF ISI FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI M. B. RANA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1972-73. [Placed in Library. See No. LT- 6810/747

13.25 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING FINAL REPLIES OF GOVERNMENT IN RESPECT OF CERTAIN RECOMMENDATIONS

SHRI R K SINHA (Faizabad): I beg to la- on the Table the following statements showing replies to the

recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant Action Taken Reports: -

- 1. Statement showing the final replies of Government included in Chapter V of the Thirty-Third Report of the Estimates Committee (Fifth Lok Sabha) regarding Action taken by Government on their Thirteenth Report on the Ministry of Health and Family Plann-(Department of Family Planning)-Family Planning Programme, which were not furnished by Government in time for inclusion in the said Action Taken Report.
- 2. Statement showing the final replies of Government included in Chapter V of the Forty-Fifth Report of the Estimates Committee (Fifth Lok Sabha) regarding Action taken by Government on their Fortieth Report on the Ministry of Petroleum and Chemicals (Department of Chemicals)-Fertilizers, which were not furnished by Government in time for inclusion in the said Action Taken Report.

13.25% hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLU-TIONS

## FORTIETH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fortieth Report of the Committee on Private Members' Bills and Resolutions.